

ITEM NO.8

COURT NO.4

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos.21128-21129/2019

(Arising out of impugned final judgment and order dated 22-08-2019 in WP No. 508/2017 22-08-2019 in WP No. 1181/2018 passed by the High Court Of Judicature At Bombay)

THE STATE OF MAHARASHTRA

Petitioner(s)

VERSUS

63 MOONS TECHNOLOGIES LTD

Respondent(s)

(With appln.(s) for IA No.99150/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.105691/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.133854/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.10893/2020 - INTERVENTION APPLICATION, IA No. 172588/2019 - INTERVENTION APPLICATION, IA No.9512/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.179744/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.173721/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH S.L.P.(C) Nos.23502-23503/2019 (IX)

(With appln.(s) for IA No.135950/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.31017/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.8085/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No.135951/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 22-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Vikramjit Banerji, ASG
Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv.
Mr. Siddhartha Sinha, Adv.
Mr. Tathagat Sharma, Adv.
Ms. Jahnvi Prakash, Adv.
Mr. Prashant Rawat, Adv.

SLP(C) 23502-03/19 Mr. Jayant Mehta, Sr. Adv.
Ms. Sanjana Saddy, Adv.
Mr. Bhushan Shah, Adv.
Ms. Smiti Verma, Adv.
Ms. Anindita Mitra, Adv.
Mr. Sanyat Lodha, AOR

For Respondent(s) Mr. Jayant Mehta, Sr. Adv.
Ms. Sanjana Saddy, Adv.
Mr. Bhushan Shah, Adv.
Ms. Anindita Mitra, AOR

Dr. A.M. Singhvi, Sr. Adv.,
Mr. Mahesh Agarwal, Adv.
Mr. Ankur Saigal, Adv.
Mr. Arvind Lakhawat, Adv.
Ms. Priyanka Vora, Adv.
Ms. Misha Rohatgi, Adv.
Mr. Amit Bhandari, Adv.
Ms. Mansi Taneja, Adv.
Mr. Rishabh Parekh, Adv.
Mr. E.C. Agrawala, AOR

Mr. Akhil Sachar, Adv.
Ms. Sunanda Tulsian, Adv.
Ms. Jasmine Damkewala, AOR
Ms. Vaishali Sharma, Adv.
Mr. Dinesh Chander Trehan, Adv.

M/s. Legal Options, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Heard in-part.
- 2 Put up for further hearing tomorrow (23.03.2022).

**(CHETAN KUMAR)
A.R. - cum - P.S.**

**(DIPTI KHURANA)
Court Master**